

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building,**  
**36-Janpath, New Delhi -110001**  
**Tel: 23353503 Fax: 23753923**

No. Engg/Tr. Pricing/Validation/L-1/44/2010/CERC

Dated: 03/02/2012

To,

The Members of the Validation Committee.

(as per list)

**Subject: Minutes of the first Meeting of the Validation Committee for the year 2012-13, for the implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010.**

Sir,

Please find enclosed herewith the minutes of the first Meeting of the Validation Committee for the year 2012-13, for the implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 held on 10<sup>th</sup> January, 2012 in the NLDC Conference Room at New Delhi.

*P. Batra* 3/2/2012  
(Pankaj Batra)  
Chief (Engg)

Encl: As above.

Copy to:  
Secretary, CERC



Sl. No.	Name of the Organisations	Name of the nominated persons	Address
1.	CERC	Shri Pankaj Batra, Chief (Engg.)/ alternate member Shri Vijay Menghani, Joint Chief (Engg.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
4.		Shri C. Shanmugam Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, AGM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Ch. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri V.V. Sharma, General Manager	Northern Regional Load Despatch Centre 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R.Raghuram, General Manager	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal , General Manager	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S.Pahwa, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016

12.		Shri Ravinder Singh, Punjab State Transmission Corporation	Punjab State Transmission Corporation Ltd (PSEB head office) The Mall, Patiala - 147001
13.	WRPC	Shri Manjit Singh, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
14.		Shri A.P. Bhairave, Chief Engineer (LD), MPPTCL	Chief Engineer (LD), MPPTCL Shakti Bhawan Jabalpur-482008
15.	SRPC	Shri S.D. Taksande, Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
16.		Shri S.Pratab Kumar, Director (Transmission), KPTCL	Director (Transmission), KPTCL, Cauvery Bhavan, K.G. Road, Bangalore-560009
17.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (Encharge)	Eastern Regional Power Committee ERPC, 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
18.		Shri T.T. Jha, Member (Transmission),	Bihar State Electricity Board 1 <sup>st</sup> Floor, Vidhut Bhawan, Baily Road, Patna-21, Bihar
19.	NERPC	Shri P.D. Siwal, Member Secretary	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003, Meghalaya
20.		Shri Jatin Baishya, Senior Manager,	State Load Despatch Centre Complex Kahelipara, Guwahati

**Minutes of the First Meeting of the Validation Committee for the Year 2012-13 held on  
10/01/2012 at NLDC, New Delhi**

The Chairman of the Validation Committee, Shri Pankaj Batra, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other officials of RPCs, RLDCs and STUs present at the Conference Room of NRLDC, WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants are enclosed at *Annexure-I*.

Chief (Engg.), CERC stated that as per the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010, the function of the Validation Committee is to validate the basic network data and the results of load flow studies on the basic network. He stated that General Manager, NLDC, POSOCO wrote a letter dated 15/12/2011 to the Secretary CERC stating that the Designated ISTS Customers (DICs) had not submitted the node wise forecast injection and forecast withdrawal data for the year 2012-13. In light of this fact, the Commission vide order dated 02/01/2012, in line with proviso to sub-regulation (o) of Clause (1) of Regulation 7, directed the Implementing Agency to take the average demand and generation data available on the CEA web site for the purpose of forecast injection and withdrawal. Accordingly, the NLDC had projected the forecast demand and generation data for the year 2012-13 alongwith the upcoming generation projects and transmission lines to be considered in the basic network for the year 2012-13. Chief (Engg.), CERC, requested General Manager, NLDC to give presentation on this aspect. The power point presentation is enclosed as *Annexure-II*.

General Manager, NLDC reiterated that the main objective of this meeting is to validate the basic demand and generation data along with the new transmission elements and new generation projects coming in next few months. Presently, for the whole year 2012-13, the projected demand and generation from the CEA data had been worked out in line with the methodology last year. He gave brief history of the Sharing Regulations and stated that the Sharing Regulations have been implemented w.e.f. 01/07/2011.

The representative from Southern Regional Power Committee (SRPC) raised the issue of certification of non-ISTS lines for carrying inter-State power. He stated that the studies to identify the transmission lines owned by non-ISTS licensees would be done in March, 2012. In these circumstances, he requested for clarification on how these lines would be considered in the basic network for the year 2012-13.

Chief (Engg), clarified that as of now, no new non-ISTS lines would be considered as NRPC, SRPC and ERPC have given divergent opinions on the consideration of non-ISTS lines carrying inter-State power. But, to start with, it would be in order to consider natural inter-State lines which are physically connected between two States. For this, the owners of these lines would have to seek approval of tariff from CERC.

GM, NLDC stated that the main issue is the transmission charges of transmission lines going to be commissioned during 2012-13, for which even petitions are yet to be filed by PGCIL and other ISTS Licensees. The initial figure submitted by PGCIL for the year 2012-13 was ₹ 12,968 Crore. The representative of PGCIL submitted that, this figure have been revised to ₹ 11,926 Crore.

GM, NLDC sought clarification on the Power Order of Adani –Mahendragarh Bi-Pole HVDC line to be commissioned during the year 2012-13. Chief (Engg) clarified that this line has been constructed as a dedicated line and the decision for converting this line into ISTS is yet to be taken. At this point of time, the load flow studies should be done with the quantum of LTA as source at Mahendragarh in Haryana.

GM, NLDC mentioned that the commercial data of transmission elements owned by Sterlite, Jindal and Palatana transmission systems have not been received and enquired how to proceed for them in the basic network. Chief (Engg), clarified that the transmission system being developed Sterlite would be coming up somewhere in January, 2014 so there is no need to consider this in the basic network for the year 1312-13. Jindal has taken inter-State transmission license from the Commission, but was yet to file a petition for the determination of tariff for the subject transmission assets.

GM, NLDC showed the load projections for the States of Northern Region. The representatives of Delhi Transco Limited, Haryana, Punjab and Rajasthan stated that the figures appeared to be in order. The representatives of UT of Chandigarh, State of Uttar Pradesh, Jammu & Kashmir and Uttarakhand were not present.

GM, NLDC then showed the load projections for the States of Western Region. The representatives of Gujarat stated that the demand should be considered as 10,300 MW instead of 8,808 MW. He further stated that the energy figure should be taken as 79,000 MU. The representative of Madhya Pradesh stated that he would revert back on the demand figure in a day or two. The representative of Maharashtra sought time of one week to confirm the demand figure. The representative of Chhattisgarh also highlighted that the figures for 2009-10, 2010-11 and 2011-12 (upto Sept, 2011) have not been correctly mentioned. The Member Secretary, WRPC clarified that these figures have been taken from CEA web site which in turn was supplied by WRPC after the concurrence from the constituents. Hence, these figures are in order. The representative of Chhattisgarh stated that he would re-check the figures. It was observed that the energy figures in 2010-11 as compared to 2009-10 was very high, hence Chhattisgarh was asked to revert back.

GM, NLDC showed the load projections for the States of Southern Region. The representatives of Karnataka enquired how the power flow to Goa, etc. and its quantum would be considered in the basic network. Chief (Engg), enquired from WRPC whether in the demand of Goa the power flow from Karnataka was included. Superintending Engineer (Operations), WRPC confirmed that the power of 60 MW from Karnataka has been considered in the demand of Goa. The representative of Andhra Pradesh, Karnataka and Kerala stated that the displayed figures were in order. The representatives of Karnataka stated that it should be ensured that drawal of power to the States of Kerala and Goa was not included in drawal of the State of Karnataka in the load flow studies for the computation of PoC rates.

GM, NLDC showed the load projections for the States of Eastern Region. The representatives of Odisha stated that the average demand for Odisha was 2,870 MW for the whole year. The energy figure should be taken as 25,500 MU. The representative of DVC stated that minor changes may take place. Superintending Engineer (Operations), ERPC stated that figures are in order. The

representative of Bihar stated that 540 MU of energy generation from Muzzafarpur TPP should also be considered. The representative of Jharkhand stated that the energy figure should be taken as 3,800 MU. It was clarified that since Jojobara generation of M/s TATA in the State of Jharkhand is used for captive consumption, hence the same would not be considered in the basic network.

GM, NLDC showed the load projections for the States of North Eastern Region. The representatives of Assam stated that the figure is in order. Superintending Engineer (Commercial), NERPC stated that the Operation Group of the NERPC would confirm the figures.

It was decided that all the DICs who had to confirm their figures would confirm the same in a day or two.

It was informed by the Implementing Agency that the new generation capacity expected to be commissioned by 30<sup>th</sup> September 2012 in NEW grid would be in excess of 10,000 MW (approx). Based on the options suggested by the Implementing Agency, to balance load and generation, the following options were discussed:

- (1) **Scaling up Load:** Load scaling may be done either pro-rata or some specific state or region. It was suggested by the members that existing shortage figures may be considered while scaling up of load provided that the projected load is below the peak demand.
- (2) **Scaling down generation:** The existing criteria for Plant Load Factor (PLF) of new generating stations may be modified in view of uncertainty in date of commercial operation and coal availability. Following criteria may be considered:
  - New Thermal Units already commissioned: 70%
  - New Thermal Units expected to be commissioned : 40%
  - New Hydro Units : 40%

It was decided that Option –I would be taken in view of the shortage conditions prevailing in the country. Further, it was suggested by the members that 30% PLF may be considered for new gas or liquid fired generating stations and 20% for new Renewable energy generating stations. It was decided that the following generating capacities would be considered in the basic network.



### **Northern Region**

**Delhi:** 1,400 MW including Bawana Generation

**Haryana:** China Light & Power (660 MW)

**Punjab:** Talwandi Sabo (660 MW)

### **Western Region**

**Gujarat:** GSEG (Hajira) (350 MW), BTPS (Pipav) (350 MW)

**Madhya Pradesh:** Bina Power (2 X 250 MW)

**Maharashtra:** Vidarbha Industrial Power Ltd. (2 X 300 MW)

### **Southern Region**

**Andhra Pradesh:** KTPS Stg IV (500 MW), Kakatiya TPS (500 MW),

**Karnataka:** Bellary (500 MW), Udupi (2X600 MW), Mettur Stg II (600 MW)

### **Eastern Region**

Maithan Power Ltd. (2 X 525 MW), Kodarma TPP (500 MW), DSTPS (500 MW), Farakka #6 (500 MW), Corporate Power (257 MW), GMR (Odisha) (350 MW)

### **North Eastern Region**

**Assam:** Lakwa (37 MW)

Chief (Engg.), CERC observed that in the next Validation Committee meeting, all the generators would be called to validate their data for the year 2012-13. He stated that the wind generation should be considered by the Implementing Agency in the basic network. It was stated that for the DVC generation projections, namely Mejia and Andal, the coal supply would be an issue for concern due to disruptions in the rail freight movement. Superintending Engineer (O), ERPC stated that the total projected generation would be around 16,650 MU. It stated that no new generation has been considered in the State of Sikkim as only micro hydro power projects are coming.

Chief (Engg.) enquired the status of the petitions to be filed in the Central Commission for tariff for the transmission elements coming in the year 2012-13. The representative of Powergrid stated there was an increase of 45% in the transmission assets, the petitions for these assets

would be filed soon in the Commission and based on the provisional tariff of 95 %, the monthly transmission charge to be recovered would be ` 994 Crore.

The representative of KPTCL raised the issue of sharing of the transmission charges of the Talcher – Kolar bi-pole HVDC link and the flow of power to Kerala and Goa through 220 kV State lines. Chief (Engg.), CERC clarified that the draft second amendment of the Sharing Regulations would be published soon.

The representatives of Bhakhra Beas Management Board (BBMB) stated that BBMB lines should be considered in the basic network and the transmission charges should be reimbursed as the respective State Electricity Regulatory Commissions have already approved the Annual Revenue Returns (ARRs) of these assets. It was stated by them that a suo-motu Order by the Central Commission to BBMB for determination of tariff of its assets has been challenged in the APTEL. BBMB stated that the tariff for combined assets has been approved by the respective SERCs. It was clarified by the Chief (Engg), CERC that separate asset-wise tariff needs to be approved for reimbursement of the transmission charges.

The meeting ended with the thanks to the Chair.

**List of Participants in the first meeting of the Validation Committee on 10 January 2012 at  
NLDC, New Delhi**

**CERC**

1. Shri Pankaj Batra, Chief (Engg.) – in Chair
2. Shri Vijay Menghani, Joint Chief (Engg.)
3. Shri Chandra Prakash, Dy. Chief (Engg.)
4. Shri M.M. Choydhari, AC (Fin.)
5. Shri Satish Chander, Sr. Tech. officer (Engg.)

**CEA**

6. Shri Ravinder Gupta, Director
7. Shri D.K. Srivastava, Dy. Director

**NRPC**

8. Shri P.S. Mhaske, S.E (Comml.)
9. Shri B.S. Bairwa, EE (C)

**WRPC**

10. Shri Manjit Singh, Member Secretary

**NERPC**

11. Shri S.K. Ray Mohapatra, SE (Comml.)

**POWERGRID**

12. Shri Mahender Singh, ED (Comml.)
13. Shri. N.K. Jain, GM (Comml.)
14. Shri Prashant Sharma, GM (Comml)
15. Shri Dilip Rozekar, DGM (SEF)
16. Shri R.V. Madan Mohan Rao, CDE

**NLDC**

17. Shri V.K. Agrawal, GM
18. Shri S.S. Barpanda, DGM
19. Shri S.R. Narasimhan, DGM
20. Shri A. Sensarma, Chief Manager
21. Shri Mohit Joshi, Engineer
22. Shri Nripen Misra, Engineer
23. Ms. Vaishally Bhardwaj, Engineer

**SLDC, ASSAM**

24. Shri G.K. Bhayam, Manager

**SLDC, PSTCL**

25. Shri Akshaj Kumar Garg, Sr. XEN
26. Shri Harinder Pal, Addl. SE

**SLDC, JABALPUR**

27. Shri P.A.R. Bende, Addl. Chief Engg.

**SLDC, Gujarat**

28. Shri B.B. Mehta, Addl. Chief Engg.

**NRLDC**

29. Shri V.V. Sharma, GM  
30. Shri Vivek Pandey, Manager (SO)  
31. Shri Rajiv Porwal, Chief Manager

**ERLDC**

32. Shri G. Mitra, DGM  
33. Shri. S.Banerjee, Chief Manager

**AEGCL, ASSAM**

34. Shri J.K. Baishya, AGM

**RVPNL**

35. Shri M.P. Sharma, AAEN  
36. Shri. Sona Shishodia, Addl. XEN

**HVPN**

37. Shri Rajesh Kumar Goel, XEN  
38. Shri Sunil Sharma, XEN

**BBMB**

39. Shri A.K. Prashar, Director (PR)  
40. Shri Sanjay Sidana, Astd. Director/Comml.

**CSPTCL, SLDC**

41. Shri Girish Gupta, EE

**NCA**

42. Hemant Pandey, Ex. Enggr.

**List of Participants (Through Video Conferencing with NLDC)****WRLDC**

43. Shri P.Pentayya, GM  
44. Shri Abhimanyu Gartia, DGM  
45. Smt.Pushpa Seshadri, Mgr(OS)  
46. Smt.Chitranksi G.Sr. Engr.(OS)  
47. Shri C.A.Bhat, CM(SS)

**WRPC**

48. Shri Satyanarayan, SE(Opn.)  
49. Shri P.D.Lone, EE

**MSETCL**

50. Shri A.K.Deo, SE(STU)

51. Shri K.D.Daware, Dy. E.E. SLDC

**GETCO**

52. Shri M.T. Shah, Dy. E.E., SLDC

**NCA, Indore**

53. Shri Akhilesh Sharma

**SRPC**

54. Shri S.D. Taksande, Member Secretary

55. Shri Anil Thona, A.E.E.

**SRLDC**

56. Shri P.R. Raghuram, GM

57. Shri V. Balaji, CM (MO)

58. Shri P.Bhaskara Rav, AGM

59. Shri Promod Singh, Sr. Engineer

60. Shri Madhukar. G

**KPTCL**

61. Shri Pratap Kumar. S, Director (Transmission)

62. Shri Krlshnappa. U, SEE/SLDC

63. Shri Paramesh A.K, AEE, Engg.

64. Shri Ramakantaa-J, EEE

65. Shri D.Chethan, Ex. Engineer

66. Shri M. Renu Prasad, Ex. Engineer

**KSEB**

67. Shri C.V Nandan, CE (S.O)

**ERPC**

68. Shri A.K. Bandyopodhyay, MS, I/E

69. Shri S.Paul, EE

70. Shri J. Banoyopopadhyay, SE

71. Shri B. Sarkhel, SE (PJ)

72. Shri Mohan Jha, EE

**ERLDC**

73. Shri U.K Verma, GM

74. Shri D.K. Srivastava, AGM

75. Shri P. Mukherjee, AGM

76. Shri P.S. Das, CM

**GRIDCO**

77. Shri N. Khan, L.O

78. Shri M. Mushra, Dy. Manager

**OPTCL**

79. Shri Prashant Kumar Das, Manager, SLDC

80. Shri S.K. Panigrahi, Manager, SLDC

**DVC**

81. Shri B. Datta, SE(E)

82. Shri S. Ganguly, SE(E)

83. Shri S. J. Dutta, EE (M)

**WBSETCL**

84. Shri A. Nag, SE (E), SLDC

85. Shri D. Bhattacharyya, SE (E), SLDC

86. Shri A.K. Dutta, AE (E), SLDC

87. Shri P.K. Sengupia, A.C.E., SLDC

**NERLDC**

88. Shri P P Bandhopadhyay , DGM, NERLDC

89. Shri Rajib Sutradhar, CM, NERLDC

90. Shri Amaresh Mallick, CM, NERLDC